

**National Green Tribunal  
Southern Zone Bench,  
Kalas Mahal Chennai -600005**

No.NGT/SZ/Jud/51/2021/932

**Date: 01.10.2022**

**NOTIFICATION**

Keeping in view the decline in number of cases of **OMICRON VARIANT (Covid-19)**, it is hereby informed to all concerned that the notification dt. 10.02.2022 on physical/hybrid hearing stands cancelled. The Court hearing in the **NGT SZB Chennai** shall be allowed only through physical mode w.e.f 10.10.2022. The hearing through Video Conference Mode will be allowed only on exceptional circumstances. The request for hearing through Video Conference Mode shall be made at least two days prior to the date of hearing to the Registrar through email : [registrar-ngtsz@gov.in](mailto:registrar-ngtsz@gov.in) and such permission would be granted on consideration by the Hon'ble Members.



**Registrar**

Encl.: As above

Copy to:

1. PPS to Hon'ble Chairperson, NGT,PB, New Delhi.
2. Ld. Registrar General, NGT, PB, New Delhi.
3. The Secretary, NGT, SZB Bar Association , Chennai
4. NGT (SZB) Notice Board.
5. Guard File NGT (SZB).